

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
O.A.- 279/2024

IN THE MATTER OF:

DILDEEP SINGH BASI & Othrs.

APPLICANT(s)

vs

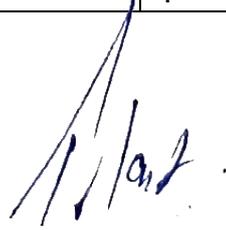
STATE OF PUNJAB & Othrs.

...RESPONDENT(s)

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S.No	Particulars	Pg. No.
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Through



PRASHANT MANCHANDA

Advocate

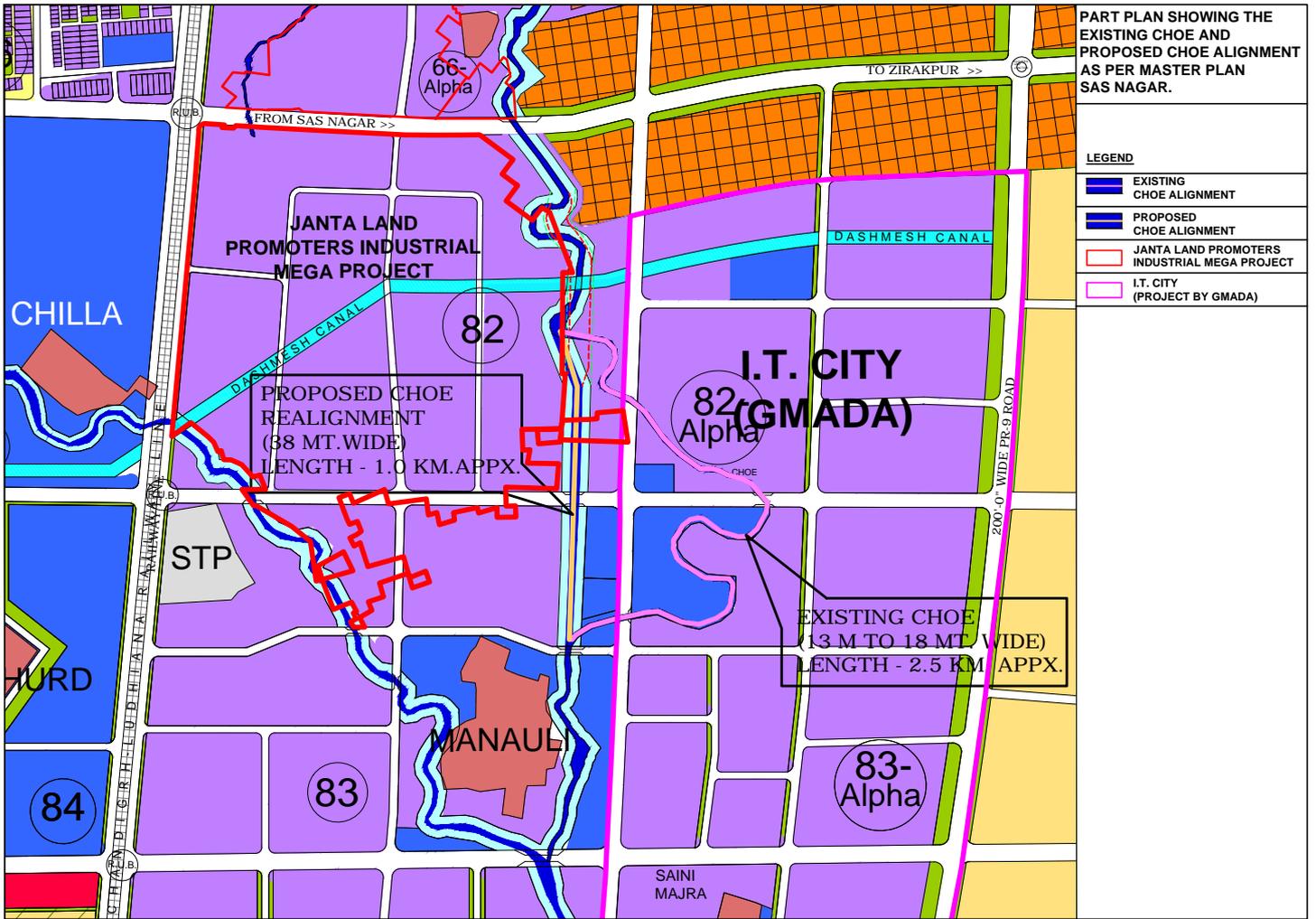
123, R.G. Complex II,

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ashwani kaushik <kaushikashwani278@gmail.com>

Layout Plan filed by Respondent No 3 GMADA in OA 279 of 2024 Dildeep Singh Basi vs State of Punjab

1 message

ashwani kaushik <kaushikashwani278@gmail.com>

Tue, Jul 1, 2025 at 11:00 AM

To: Dildeep Basi <Er.dildeepbasi@gmail.com>

Respected sir,

Please take receipt of the Layout Plan filed by Respondent No 3 in OA 279 of 2024 Dildeep Singh Basi vs State of Punjab

**Layout Plans filed by Respondent No 3 in OA 279 of 2024 Dildeep Basi vs State of Punjab.pdf**

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